

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. SAURABH PARTAP SINGH LALER

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 2793/2020

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

YOGESH ALIAS LALLU

Respondent(s)

Date : 24-03-2022 This petition was called on for hearing today.

For Petitioner(s)

Mr.Shashank Shekhar Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that service of notice is complete on the sole respondent but no one has entered appearance on his behalf. Viewed thus, the matter shall be processed for listing before the Hon'ble Court, under the rules.

SAURABH PARTAP SINGH LALER
Registrar

MG